

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**CONTEMPT PETITION NO.170/00122/2019  
IN  
OA. NO. 170/01017/2019**

**DATED THIS THE 23<sup>RD</sup> DAY OF JANUARY, 2020**

**HON'BLE DR.K.B.SURESH  
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)  
...MEMBER(A)**

Yangamma Mangala,  
W/o Shri Venkataram,  
Aged about 37 years,  
Door No.2, J.P. Nagar,  
Ramabai Nagar,  
Novodaya Layout,  
Mysore-570 007.

...Applicant

(By Advocate Shri T.C. Gupta)

Vs.

1. Shri Rajiv Kumar,  
Finance Secretary,  
Ministry of Finance  
Department of Revenue ,  
Government of India,  
New Delhi-110001.

2.Sri Suresh Kumar Mittal,  
Pr. Chief Commissioner of Income Tax ,  
Karnataka & Goa Region,  
Bangalore-560 001.

3.Shri SVSS Prasad,  
Pr. Commissioner of Income Tax,  
Nazarbad,  
Mysore-570010. ....Respondents

(By Shri M.V. Rao, Standing Counsel for the Respondents)

**ORDER (ORAL)****HON'BLE DR.K.B.SURESH**      ...**MEMBER(J)**

Reply filed. Order complied with. Contempt petition is dismissed. Notice discharged. No costs.

(C.V.SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

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